

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No 160/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company	Chandra Basu -Versus-Central Land & Building Society Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. SHAUNAK MITRA, ADVOCATE

2. Mr. S.R. KAKRANIA, ADVOCATE

3. Mr. SANJEEB SENI, ADVOCATE


4. Miss. RITIKA SHROFF, ADVOCATE

for
Respondent
nos. 1 to 3

Sanjeeb Seni
Advocate
Date: 19-01-18

1. SRISTI BARMAN ROY, ADV

- FOR PETITIONERS


19-1-18

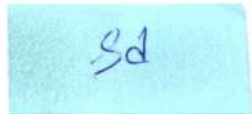
**19.01.2018 (S.No.118) – Chandra Basu Vs. Central Land & Building
Society Pvt. Ltd. & Ors.**

ORDER

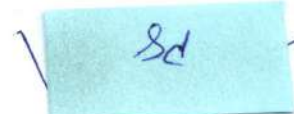
Ld. Counsel for the petitioner and respondents are present.

Proceedings are complete. Both the parties re directed to file written submissions within three weeks from today.

List on 09.03.2018.



(Jinan K.R.)
Member (Judicial)



(V.P. Singh)
Member (Judicial)